NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.33/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No. 77/2008		
NAME OF THE COMPANY	Sanghi Polysters Ltd		
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another		
NAME OF THE RESPONDENT(S)	Sanghi Polysters Ltd & (10) Others		
UNDER SECTION	397/398		

Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
Pcs	9849056652	Lu
	Designation PCS	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shipa representing on behalf	counsel for R31R5	9849866556	Sy.
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ORDER

Heard Mr.S.Chidambaram Ld. PCS for Petitioner No.2 and Ms.C.Shilpa representing on behalf of Y.Suryanarayana Ld. Counsel for the Respondent No.3 & 5. Since the issue in question is pending before the Hon'ble Supreme Court in Civil Appeal No.12441/2017.

Post the Case on 12th March 2018.

Member (T)

Member (J)